

**GOVERNMENT OF INDIA  
MINISTRY OF POWER  
LOK SABHA  
UNSTARRED QUESTION NO.807  
ANSWERED ON 02.12.2021**

**NON COMPLIANCE BY POWER PLANTS**

**807. SHRI SHA. BRA. DR. JAI SIDDESHWAR SHIVACHARYA MAHASWAMIJI:**

**Will the Minister of POWER  
be pleased to state:**

- (a) weather procurement of chimney lining products from neighboring countries by Damodar valley corporation as part of their GAD project contract is a breach of office memorandum issued on 23 July 2020 by Ministry of Finance (Department of Expenditure) specifically;**
- (b) if so, the details thereof;**
- (c) the details of the product suppliers from whom such procurement has been permitted along with the country of origin; and**
- (d) the details of memorandum set up to identify non compliance by the power plants and penalise them for not adhering to the above mentioned order from Ministry of finance?**

**A N S W E R**

**THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY**

**(SHRI R.K. SINGH)**

**(a): No, Sir.**

**(b): Does not arise in view of (a) above.**

**(c) & (d) Department of Expenditure (DoE) vide Office Memorandum (OM) No. F.18/37/2020-PPD dated 08.02.2021 clarified its earlier order (Public Procurement No.1) issued vide OM F.No.6/18/2019-PPD dated 23.07.2020 as follows:**

**(i) A bidder is permitted to procure raw material, components, sub-assemblies etc., from the vendors from countries which share a land border with India. Such vendors will not be required to be registered with the Competent Authority, as it is not regarded as "sub-contracting".**

**(ii) However, in case a bidder has proposed to supply finished goods procured directly / indirectly from the vendors from the countries sharing land border with India, such vendors will be required to be registered with the Competent Authority.**

**In line with the above clarification, DVC approved procurement / supply of Flue Gas Desulphurisation (FGD) equipment to the following entities:**

- 1. M/s Larsen and Toubro, Vadodara, Gujarat**
- 2. M/s Thermax, Pune, Maharashtra**
- 3. M/s Techno Electric & Engineering Co. Limited, Kolkata, West Bengal.**

**The above entities procured components, sub-assemblies pertaining to Borosilicate lining system of Chimney from the vendors from countries which share a land border with India, as per DoE OM dated 08.02.2021.**

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